

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-509

(IB)-771(PB)/2018

Contempt Petition-37/2023, IA/2113/2023, IA/6303/2022, IA-5191/2023

IN THE MATTER OF:

Capri Global Capital Ltd

.....Applicant

Vs.

Value Infratech India Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC CIRP

Order delivered on 15.01.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,

HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv Kumar Deepraj in IA-6303/22, Mr. Yogesh
Sharma, Adv Yugant Parihar

For the Respondent :

For the RP : Adv Rishabh Jain

ORDER

Due to paucity of time, list this matter on **05.02.2024**.

Sd/-
(Court Officer)